
(2020) 09 MP CK 0171

Madhya Pradesh High Court (Indore Bench)

Case No: Miscellaneous Criminal Case No. 29441 Of 2020

Firoz Khan

APPELLANT

Vs

State Of M.P.

RESPONDENT

Date of Decision: Sept. 18, 2020

Acts Referred:

Code Of Criminal Procedure, 1973 â€” Section 438#Narcotic Drugs And Psychotropic Substances Act, 1985 â€” Section 8, 15, 25, 29, 35, 54#Evidence Act, 1872 â€” Section 27

Citation: (2020) 09 MP CK 0171

Hon'ble Judges: Virender Singh, J

Bench: Single Bench

Advocate: Himanshu Thakur, Amit Rawal

Final Decision: Dismissed

Judgement

Sections,ImprisonmentÃ, Ã, Ã,,,Fine

302/34,,LIÃ, Ã, Ã, Ã, Ã, Ã, Ã, Ã, Rs.500/- with default stipulation